

**Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi**

Date:- 20th July 2005

O&M Instruction No. 07/2005

Subject:- Distribution of work.

Attention is invited to OMI 5/99 dated 12.08.1999. It has been decided that the work relating to enlistment of Inspection Agencies under Appendix 5 for import of metal scrap will be done by the ILS Division which is also looking after the work Import Licensing. Although the cases will be processed by the ILS Division after the approval of DG, the concerned Policy Division will issue the Public Notice for the enlistment of the Inspection Agency.

This issues with the approval of D.G.

Sd/-
(Ajay Mishra)
Director (Stat)

To

1. All officers/sections at Hqrs.
2. All Regional Offices

(Issued from F.No. 01/69/594/00002/2005/O&M)